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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

.....  
Date of order : 26.2.2001

1. O.A.NO. 77/99
2. O.A.NO. 78/99

.....  
Rajiv Aggarwal S/o Shri Kante Mohan Aggarwal, aged about 35 years, Dy. Chief Controller, Divisional Office, Northern Railway, Bikaner, resident of 116-C, Railway Quarters, Civil Lines, Bikaner.

.....Applicant in both OAs.

**Versus**

1. Union of India through General Manager (Operating), Northern Railway, H.Q. Office, Baroda House, New Delhi.

2. Additional Divisional Railway Manager, Northern Railway, Divisional Office, Bikaner.

3. Senior Divisional Operating Manager, Northern Railway, Divisional Office, Bikaner.

.....Respondents in the OAs.

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Mr. Y.K. Sharma, Counsel for the applicant.

Mr. Vineet Mathur, counsel for the respondents.

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**CORAM:**

HON'BLE MR. JUSTICE B.S. RAIKOTE, VICE CHAIRMAN

HON'BLE MR. A.P. NAGRATH, ADMINISTRATIVE MEMBER

.....

Per Mr. Justice B.S. Raikote, Vice Chairman :

Heard the learned counsel for the parties.

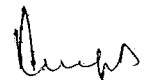
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2. In both these applications filed by the applicant, Rajiv Agarwal, he has challenged different orders but the grievance of the applicant is common to both the applications in the sense that according to him the revisional authority has not decided the case though he filed. The fact that applicant has preferred two revision petitions against the respective order in both the O.As., is not disputed. If that is so, the revisional authority has to decide the revision petitions as expeditiously as possible. Accordingly, we pass the order as under.

3. The applications are allowed, the respondent No.1, the General Manager or any other authority having revisional jurisdiction under him, is hereby directed to decide the revision petitions said to have been filed by the applicant as Annex.A/9 in O.A.No.77/99 and Annex.A/7 in O.A.No. 78/99, within a period of six months from the date of receipt of a copy of this order in accordance with law.

4. No orders as to cost.

  
(A.P.NAGRATH)  
Adm.Member

  
(B.S.RAIKOTE)  
Vice Chairman

mehta

~~Recd 1  
S.P.S. 2~~

~~A/C  
K.S. Goyal  
for V.K. Mathur~~

Part II and III destroyed  
in my presence on 21.3.03  
under supervision of  
Section Officer (R) as per  
order dated 19.2.03

Section Officer (Record)